

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 268 OF 2017 IN IA NO. 228 OF 2017 IN
APPEAL NO. 263 of 2013 &
IA NO. 353 of 2013**

Dated : 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

In the matter of:

Bhaskar Shrachi Alloys Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav,

Counsel for the Respondent(s)

:

Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran for DVC

Mr. C.K.Rai
Mr. Umesh Prasad for WBERC

ORDER

IA NO. 268 OF 2017

(Appl. for urgent listing)

We have heard learned counsel appellant/applicant. Application is disposed of.

IA NO. 228 OF 2017

(Appl. for stay)

Issue notice. Ms. Anushree Bardhan takes notice on behalf of Respondent No.2 and Mr. C.K. Rai takes notice on behalf of Respondent No.3. Notice be issued to the other Respondents returnable on 19.04.2017. Dasti, in addition, is permitted.

List this application for hearing on **19.04.2017 at 2.30 p.m.**

**(T.Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**